

**THE HIGH COURT OF MANIPUR AT IMPHAL**  
**MANTRIPUKHRI : MANIPUR**

**NOTICE INVITING SEALED RATE QUOTATIONS**

Imphal, the 15<sup>th</sup> April, 2019

No. HCM/C-51/2012-CC/Pt.III/

Tender in sealed rate quotation addressed to the undersigned are invited from the reputed firms for supply of **10(ten) nos. each of Desktop PC, Multi Function Duplex Laser Printer, UPS 600VA, USB Keyboard, USB Mouse, Wifi Router, Pendrive and 20(twenty) nos. of Power Extension Cord** to this Registry. The quotation papers shall be received by this Registry upto **11.00 a.m. of the 27<sup>th</sup> April, 2019** and the sealed quotation papers shall be opened in the same day at 2.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like GSTs etc.

The technical specification of the above hardwares may be collected from this registry and the name of the brand and company's prescribed warranty period shall be mentioned clearly. The quantity of the product may vary.


Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

Sd/-  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR  
Imphal, the 15<sup>th</sup> April, 2019

Endt. No. HCM/C-51/2012-CC/Pt.III/ **6504-07**

Copy to :

1. *The System Analyst, High Court of Manipur for uploading the same in the official website of this Registry.*
2. *The Editor*
  - i) *The Huiyen Lanpao (Manipuri)*
  - ii) *The Sangai Express (English)*  
*- For publication of the above notice in the newspaper within 6cms X2 cols for one day and submit the bill in triplicate copies for early payment.*
3. *Notice Board/Order Book/Guard File.*
4. *Concerned File.*

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR